New Delhi, the 9th March, 1965

G.S.R. 430 - In exercise of the powers conferred by section 6 of the Goa, Daman and Diu (Administration) Act, 1962 (1 of 1962), the Central Government hereby extends to the Union Territory of Goa, Daman and Diu, the Transfer of Prisoners Act, 1950 (29 of 1950).

(K.R. PRABHU, Dy. Secy.)